

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 41/RP/2022**

**Subject** : Petition seeking review of the order dated 25.6.2022 in Petition No. 159/TT/2021.

**Date of Hearing** : 16.2.2023

**Review Petitioner** : Haryana Vidyut Prasaran Nigam Limited (HVPNL)

**Respondents** : Power Grid Corporation of India Limited & Ors. (PGCIL)

**Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Parties Present** : Shri Nikunj Mahajan Advocate, HVPNL  
Ms. Eksha Kashyap, Advocate, HVPNL

**Record of Proceedings**

At the request of the learned counsel of the Review Petitioner, the Commission adjourned the matter.

2. The petition shall be listed for hearing on 6.3.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

